

agenda was drawn up for discussion and no subject was mentioned but it was presumed that this would include the Kashmir issue.

SHRI BHUPESH GUPTA: May I know, since the invitation has been standing there for the last year and a half, whether there has been any acceptance of this invitation even if the date has not been fixed?

SHRI JAWAHARLAL NEHRU: No, Sir, there has been no clear acceptance. When I first mentioned it a year and a half ago, one might say that there was a vague acceptance. I orally invited him and I have no exact recollection of the reply. It was understood that he might come at a suitable date.

*73 to *75. [The questioner (Shri A. D. Mani) was absent. For answers, vide cols. 786—88 infra.]

†SUPPLY OF COAL TO PAKISTAN

*9. **SHRI BAIRAGI DWIBEDY:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether Government are supplying coal to Pakistan to make good the non-fulfilment of some parts of the agreement signed in 1960, especially in the matter of coal supply?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): No, Sir. The shortfall which has occurred mainly due to transport difficulties and also due to some defaults on the part of Pakistan does not constitute non-fulfilment of the relevant part of the Agreement. Shortfall in a particular year is not carried forward to the next year.

SHRI BAIRAGI DWIBEDY: What are the difficulties that prevented India from exporting the agreed quantity of coal to Pakistan?

†Transferred from the 13th March, 1962.

SHRI SATISH CHANDRA: Sir, out of the yearly quota of 15,60,000 tons, 12,00,000 tons were sent in the previous two years. I have already pointed out the difficulties; firstly, there was the question of wagon availability and secondly there was delay on the part of importers from Pakistan to open letters of credit and to nominate the collieries from which they wanted to purchase their coal.

SHRI K. S. CHAVDA: May I know whether Government are aware of the fact that mills and factory owners give notice for closing down mills and factories due to non-availability of coal very often in the State of Gujarat? If so what steps do Government intend to take in this matter?

SHRI SATISH CHANDRA: A separate question may be addressed to the Minister of Mines and Fuel.

SHRI BAIRAGI DWIBEDY: May I know, whether, with the present arrangements in regard to production and transport, Government will be able to export coal to Pakistan without effecting current supply to industries in India?

SHRI SATISH CHANDRA: All those factors were taken into account. We have made a commitment with the Government of Pakistan. We require certain things from Pakistan, cotton and jute cuttings and we supply them things like coal, cement, machinery, pharmaceuticals, drugs, etc. That is part of the Agreement. The quantity that is earmarked for this purpose does not affect the local industries.

SHRI BAIRAGI DWIBEDY: What is the total deficit in the supply of coal undertaken to be exported from India according to this Agreement?

SHRI SATISH CHANDRA: I gave that figure just now. The quantity to be exported each year is 15,60,000 tons. Out of that, we exported about 12,34,000 in 1960 and 12,22,000 in 1961.